

**Rural Industries**

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 Shri Shree Narayan Das:  
 Shri B. K. Das:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Dr. P. Mandal:  
 Shri Bhagwat Jha Azad:  
 Shri Bhakt Darshan:  
 Shri G. Mohanty:  
 Shri Kolla Venkaiah:

Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 304 on the 14th August, 1962 and state:

(a) whether the consideration of the recommendation of the Rural Industries Planning Committee of the Planning Commission regarding earmarking of additional funds for selected rural industrial projects has been completed; and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 2].

**Marketing of Handicrafts**

- \*30. {  
 Shri Bhagwat Jha Azad:  
 Shri Bhakt Darshan:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether any conference was held in New Delhi in September last to discuss the raw material position for the marketing of handicrafts; and

(b) if so, what were the recommendations of the conference?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 3].

**Barter Agreements**

- \*31. {  
 Shri K. C. Pant:  
 Shri Morarka:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total number of barter agreements entered into during the last three years;

(b) the goods exported under these agreements, with their values; and

(c) the basis for fixing the price of each commodity?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) The total number of barter/link deals concluded during the last 3 years is 102.

(b) A large variety of goods, both traditional as well as non-traditional, have been exported to the value of Rs. 49.71 crores under these deals.

(c) The basis for fixing the prices is generally the ruling international price or prices. This differs with different commodities depending upon the circumstances prevailing at the time of the particular transaction.

The items for barter are mentioned in the List given below:

**LIST OF ITEM OF IMPORT**

The main items of import under Barter/Link deals have been mainly confined to industrial raw materials as under:—

Fertilizers.

Pharmaceuticals and Pharmaceutical Intermediates.

Dyes and Dyes Intermediates.

Machine Tools.

Industrial Equipments.

Machinery such as printing, automatic looms etc.

Wood pulp.